

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 221**  
**161(ND)13**

**IN THE MATTER OF:**

**Shri Jai Prakash Ahuja & Ors.**

... **Applicant/Petitioner**

**Versus**

**Swastik Multifiber Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 397/398 Co. Act**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Gurcharan Singh

**For the Respondent** : Adv. Vatsal Chandra, Adv. Nitesh Jain for R-1 to  
R-16

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsel for the Applicant is present through VC and submitted that the pleadings have been completed in this matter. List this matter before the Regular Bench on 03.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**